



2026:DHC:4023-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 6182/2026, CAV 210/2026 & CM APPL. 30383/2026

UNION OF INDIA

.....Petitioner

Through: Ms. Aishwarya Bhati, ASG  
with Mr. Neeraj (SPC), Mr. Sahaj Garg, Mr.  
Soumyadip Chakraborty, Ms. Chitra Singh,  
Ms. Shreya Jain, Ms. Mehek Sandhu, Ms.  
Bhagyashree, Mr. Sanjay Pal, Mr. Rudra  
Paliwal, Advs. with Mr. Ravi Ranjan, Legal  
MHA and Mr. Bijay Shanker, Legal MHA.  
Mr. Chita Singh, GP.

versus

NEERU GARG AND ORS

.....Respondents

Through: Mr. Sidharth Luthra, Sr. Adv.  
with Mr. Nikhil Singhvi, Mr. Soham  
Krishan Luthra, Mr. Sanchit Singh, Mr.  
Sanyam Kumar, Mr. Sougat Pati, Ms.  
Rushika Patil, Ms. Ria Yadav, Mr. Nav Tej  
and Mr. Jatin Parashar, Advs. for R-1.  
Mr. Kaushal Gautam, AAG with Ms.  
Vanshika Singh, Adv. for R-2 and 3.

+ W.P.(C) 6183/2026, CAV 211/2026 & CM APPL. 30387/2026

UNION OF INDIA

.....Petitioner

Through: Ms. Aishwarya Bhati, ASG  
with Mr. Neeraj (SPC), Mr. Sahaj Garg, Mr.  
Soumyadip Chakraborty, Ms. Chitra Singh,  
Ms. Shreya Jain, Ms. Mehek Sandhu, Ms.  
Bhagyashree, Mr. Sanjay Pal, Mr. Rudra  
Paliwal, Advs. with Mr. Ravi Ranjan, Legal  
MHA and Mr. Bijay Shanker, Legal MHA.  
Mr. Chita Singh, GP.

versus

ARUN MOHAN JOSHI AND OTHERS

.....Respondents

Through: Mr. Paramjit Singh Patwalia,



2026:DHC:4023-DB



Sr. Adv. with Mr. Nikhil Singhvi, Mr. Soham Krishan Luthra, Mr. Sanchit Singh, Mr. Sanyam Kumar and Mr. Jatin Parashar, Adv. for R-1.

Mr. Kaushal Gautam, AAG with Ms. Vanshika Singh, Adv. for R-2 and 3.

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER(ORAL)**

**06.05.2026**

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**C. HARI SHANKAR, J.**

1. Ms. Aishwarya Bhati, learned ASG for the petitioner seeks leave to withdraw these writ petitions with liberty to move the Tribunal seeking vacation of the order which is under challenge in these writ petitions.
2. Leave and liberty is granted as aforesaid.
3. The writ petitions are disposed of as withdrawn, without commenting on the merits of the matter.

**C. HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**MAY 6, 2026/gunn**